



Government of Jammu and Kashmir
Ladakh Affairs Department.
Civil Secretariat, Jammu/Srinagar.

Notification,
Jammu, the 23rd April, 2018

SRO189 In exercise of the powers conferred by sub-rule (1) of rule 5 of the Ladakh Autonomous Hill Development Councils (Election) Rules, 1995, the Government hereby appoint the Deputy Commissioner/Chief Executive Officer, Ladakh Autonomous Hill Development Council, Leh as the Chief Election Authority for conduct of election to the 14. Thiksay Constituency, Ladakh Autonomous Hill Development Council, Leh.

By order of the Government of Jammu and Kashmir.

Nv 23/4
Secretary to Government.
Ladakh Affairs Department

NO; LA (A)11/2018

Dated:- 23-04-2018

Copy to the

1. All Financial Commissioners _____
2. Joint Secretary, Department of J&K Affairs, Ministry of Home Affairs, Government of India, New Delhi.
3. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government J&K.
4. Principal Secretary to Hon'ble Chief Minister, J&K
5. Principal Secretary to HEG.
6. Chief electoral Officer, J&K Jammu.
7. Secretary to Government Law Justice & Parliamentary Affairs, J&K Government, Jammu.

8. Divisional Commissioner, Jammu/Kashmir.
9. Deputy Commissioner/CEO, LAHDC, Leh.
10. Director Information, J&K Government for information and n/action.
11. General Manager, Government Press, Jammu for publication in Govt. Gazette.
12. Pvt. Secretary to Hon'ble Minister for Ladakh affairs Department
13. Pvt. Secretary to Chief Secretary J&K Government.
14. Pvt. Secretary to CEC/Chairman, LAHDC, Leh.
